

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 186
ANSWERED ON 04.12.2023**

Implementation of NEP

†186. **SHRI VINAYAK RAUT:**

SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN RAJENIMBALKAR:

SHRI SANJAY JADHAV:

Will the Minister of EDUCATION be pleased to state:

(a) whether the NEP has been implemented by the Government in all States and Union Territories and also the manner in which the same has been implemented;

(b) whether the pattern of education and examination is likely to be changed in the coming academic session in the country as per New Education Policy (NEP) and if so, the details thereof;

(c) the extent to which the pattern has been changed since the inception of the policy;

(d) whether it will affect the students appearing in the board exams and the manner in which the students appearing in the board exams have been taken care of;

(e) whether there is a possibility of organizing classes for students in schools for the preparation of Common University Entrance Test;

(f) whether the State Education Boards and ICSE including the Central Board of Secondary Education will fall under it; and

(g) if so, whether the preparation have been completed by various States including Maharashtra in this regard and if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUBHAS SARKAR)**

(a): National Education Policy 2020 provides for careful planning, joint monitoring and collaborative implementation by Central and States for execution of this policy. Accordingly, Ministry of Education, other relevant Ministries/Departments, State/UT Governments and implementing agencies under their purview have started taking initiatives towards implementation of NEP 2020. During implementation, few States had expressed their concerns on certain issues related to the NEP, 2020. To address their concerns and also to discuss innovative ideas for NEP implementation, a series of workshops / consultation-cum-review

meetings have been held with States/UTs from time to time. Education being in the concurrent list of Constitution, Centre and States are equally responsible for providing quality education to all. National Education Policy 2020 (NEP 2020) provides different timelines as well as principles and methodology for its implementation. Various schemes/projects/programmes run by Ministry of Education have been aligned with NEP 2020. There are various aspects of NEP 2020 in which States have played a pivotal role in their implementation through Samagra Shiksha, PM Poshan, National Initiative for School Heads' and Teachers' Holistic Advancement (NISHTHA), Digital Infrastructure for Knowledge Sharing (DIKSHA), Jadui Pitara, adoption of Academic Bank of Credits and National Credit Framework, courses in Indian languages, adoption of SWAYAM regulation, implementation of four-year undergraduate programme, offering multiple entry-exit in academic programmes, incorporating Indian Knowledge System in syllabus, allowing academic collaboration with foreign institutions, etc.

(b) to (d): Following the National Education Policy, 2020, Central Board of Secondary Education has advised its schools to follow the recommendations of the Policy regarding the pattern of education. Prominent among these are:

- Competency based learning
- Adoption of Learning Outcomes
- Use of experiential and Joyful learning pedagogies such as Art Integrated Education, Sports integrated learning, Story telling etc.
- Emphasis on foundational Literacy and Numeracy
- Induction of qualified counsellors at secondary and senior secondary level
- Provision of Capacity building of teachers (50 Hrs. Continuing Professional Development)

In pursuance of NEP-2020 CBSE has introduced in phased manner competency-based questions in the Classes X and XII Board examinations to reform the pattern of examinations. These questions comprise multiple formats such as objective type, constructing response type, Assertion/Reasoning and Case based format. In the Academic Session 2022-23, approximately 40% questions in class X Board examinations and approximately 30% questions in class XII were Competency Based.

(e) to (g): Education is a subject in the Concurrent List of the Constitution and schools, other than those owned / funded by Central Government, are under the jurisdiction of the State Governments. In pursuance of the National Education Policy, 2020, the Common University Entrance Test (CUET) is being conducted for admission in Central Universities from the academic year 2022-23 to reduce the burden on students, universities and the entire education system. The syllabus is based on general understanding of subject at class XII level and as such does not necessitate classes for the preparation of the CUET.
